

SL. No.19

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Intervention Petition/26/2023 in Company Petition IB/322/2022
NAME OF THE COMPANY	GVK Power & Infrastructure Limited
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	GVK Power & Infrastructure Limited
UNDER SECTION	7 of IBC

ORDER

Intervention Petition/26/2023

Present: Ld. Counsel Mr. Krish Kalra for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Matter is adjourned to 23.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)